

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No.1357/2026 in W.P.(C) No.704/2025

[Arising out of impugned final judgment and order dated 08-08-2025 in W.P.(C) No.704/2025 passed by the Supreme Court of India]

MANAGEMENT COMMITTEE OF THAKUR SHREE
BANKEY BIHARI JI MAHARAJ TEMPLE & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 111861/2026 - EXEMPTION FROM FILING O.T.
IA No. 320822/2025 - EXEMPTION FROM FILING O.T.
IA No. 320820/2025 - MODIFICATION

WITH

W.P.(C) No. 1228/2025 (X)

IA No. 6806/2026 - APPLICATION FOR PERMISSION
IA No. 181172/2026 - CLARIFICATION/DIRECTION
IA No. 67820/2026 - EARLY HEARING APPLICATION
IA No. 165995/2026 - EXEMPTION FROM FILING O.T.
IA No. 321285/2025 - EXEMPTION FROM FILING O.T.
IA No. 6807/2026 - EXEMPTION FROM FILING O.T.
IA No. 152580/2026 - EXEMPTION FROM FILING O.T.
IA No. 242652/2026 - EXEMPTION FROM FILING O.T.
IA No. 181173/2026 - EXEMPTION FROM FILING O.T.
IA No. 337455/2025 - EXEMPTION FROM FILING O.T.
IA No. 125733/2026 - EXEMPTION FROM FILING O.T.
IA No. 114196/2026 - EXEMPTION FROM FILING O.T.
IA No. 180494/2026 - EXEMPTION FROM FILING O.T.
IA No. 332758/2025 - EXEMPTION FROM FILING O.T.
IA No. 7569/2026 - EXEMPTION FROM FILING O.T.
IA No. 179601/2026 - EXEMPTION FROM FILING O.T.
IA No. 179598/2026 - EXEMPTION FROM FILING O.T.
IA No. 127092/2026 - INTERVENTION APPLICATION
IA No. 337454/2025 - INTERVENTION/IMPLEADMENT
IA No. 180489/2026 - INTERVENTION/IMPLEADMENT
IA No. 332754/2025 - INTERVENTION/IMPLEADMENT
IA No. 6809/2026 - INTERVENTION/IMPLEADMENT
IA No. 323774/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 325261/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 6808/2026 - STAY APPLICATION
IA No. 321284/2025 - STAY APPLICATION
IA No. 255957/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 25-08-2026 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) :Mr. Shyam Divan, Sr. Adv.
Ms. Tanvi Dubey, AOR
Mr. Yash Dubey, Adv.
Mr. Rongon Chaudhury, Adv.

For Respondent(s) :Mr. K.M. Nataraj, ASG
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Mr. A.A. Kalebudde, Adv.
Ms. Triveni S Potekar, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Divyanshu Saraswat, Adv.
Mr. Raj Srivastav, Adv.
Mr. Narendra Kumar Goyal, Adv.
Mr. Chirayu Sharma, Adv.
Ms. Garima Chauhan, Adv.
Ms. Suchita Gautam, Adv.
Mr. Shivam Singh, Adv.
M/s. Mukesh Kumar Singh And Co., AOR

Mr. Ardhendumauli Kumar Prasad, Sr. Adv.
Ms. Taruna Ardhendumauli Prasad, AOR
Ms. Anusha Rathore, Adv.
Mr. Siddhanth Kumar, Adv.
Ms. Anushka Koushika, Adv.
Ms. Riya Garg, Adv.
Ms. Vaishnavi Singh, Adv.

Mr. Kailash Prashad Pandey, AOR
Mr. Dinesh Kumar Mudgal, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Mahi Pal Singh, Adv.
Mr. Varun Varma, Adv.
Mr. Pawan Kumar, Adv.
Mr. Ram Prasad Chaubey, Adv.
Mr. Sandeep Kumar Sharma, Adv.
Mr. Ankit Maan, Adv.
Ms. Shreya Jha, Adv.
Ms. Swati Vishan, Adv.

Mr. Narendra Kumar Goswami, Adv.
Ms. Shivani, Adv.
Ms. Shilpi Chowdhary, AOR
Mr. Amarkant Patel, Adv.
Mr. Akhilanand Tripathi, Adv.

Mr. Sankalp Goswami, Adv.
Mr. Shivansh Bharatkumar Pandya, AOR
Ms. Somya Tyagi, Adv.
Ms. Swapnil Singh, Adv.
Mr. Vishal Kumar Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The High-Powered Management Committee of the subject-Temple has filed a fresh status report. The contesting parties before us seek to file their response/objections thereto.
 2. Let the needful be done within one week.
 3. We, moreover, deem it appropriate to direct that all donations be collected in the designated donation boxes or the online temple treasury only; any impediment in this process created by the *Sevayats/Bhandaris* shall be viewed very seriously. The High-Powered Managing Committee is similarly directed to introduce certain transparent mechanism(s) to ensure that the entire donation amounts come to the designated donation boxes, or the temple treasury.
 4. Post the matters on 08.10.2026.
- IA No. 180489/2026, IA No. 181172/2026 & IA No.255957/2026
5. Issue notice, returnable on 08.10.2026.
 6. Reply, if any, to the applications be filed meanwhile.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(NIKITA SINGH)
COURT MASTER (NSH)